NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/CAA/15/17

NAME OF THE TRANSFEROR

: DALMIA CEMENT EAST LTD

SHRI RANGAM SECURITIES & HOLDING LTD

DALMIA BHARAT CEMENTS HOLDINGS

&

NAME OF THE TRANSFERRE

: ODISHA CEMENT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. VISHNU MOHAN

Counsel for Petitioner

Pilale

ORDER

Shri Vishnu Mohan, counsel for petitioner present. At request time enlarged for submitting arguments. Put up on <u>07.04.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)